

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010643/2022	ASHOK PRADHAN VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	KHALLIKOTE /492 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000143/2022
2	BLAPL/0010644/2022	SIDHANTA GOUDA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	KHALLIKOTE /492 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000143/2022
3	BLAPL/0010645/2022	DHARANIDHAR BEHERA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	GRAM GANJAM /149 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) GR/0000770/2021
4	BLAPL/0010646/2022	BABULA PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR NAYAK VS	ODAGAON /45 /2021 A.D.J.,NAYAGARH(Nayagarh *) ST/0000099/2021
5	BLAPL/0010647/2022	PRATAP BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /61 /2022 J.M.F.C.,ODAGAON(Nayagarh *) GR/0000098/2022
6	BLAPL/0010648/2022	JAGA @ JAGANNATH PARIDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	ASKA /86 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000192/2022
7	BLAPL/0010649/2022	SK ARBAZUDDIN @ SK. ARBAJUDIN @ PAPLU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALASORE TOWN /130 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000523/2022
8	BLAPL/0010650/2022	AMAN NAYAK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PHULBANI TOWN /82 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000047/2022
9	BLAPL/0010651/2022	HASIM MUDDIN MONDAL @ HASU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADMAL /68 /2022 ( ) //
10	BLAPL/0010652/2022	CHITTARANJAN PRADHAN @ TIKINA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	TIRTOL /634 /2022 ( ) //
11	BLAPL/0010653/2022	RAGHUNATH BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGATPUR /361 /2020 ( ) //

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12	BLAPL/0010654/2022	KASHIM SEKH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BALLIGUDA /2 /2021 () //
13	BLAPL/0010655/2022	PRADEEP PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /134 /2016 () //
14	BLAPL/0010656/2022	SUBALA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BANARAPAL /416 /2021 () //
15	BLAPL/0010657/2022	NILU PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /129 /2022 () //
16	BLAPL/0010658/2022	BIRAT RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /134 /2022 () //
17	BLAPL/0010659/2022	RUDRA NARAYAN MALLIK @ MALIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	KOREI /334 /2020 () //
18	BLAPL/0010660/2022	KATIBABU JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALASORE SADAR /236 /2022 () //
19	BLAPL/0010661/2022	SADA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /193 /2018 () //
20	BLAPL/0010662/2022	SANTOSH PRADHAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHALLIKOTE /569 /2022 () //
21	BLAPL/0010663/2022	T. SHIVA KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /122 /2019 () //
22	BLAPL/0010664/2022	MANGAL MUNDARY VS STATE OF ODISHA	ADITI HOTA VS	PALLAHARA /55 /2021 () //
23	BLAPL/0010665/2022	KISHORE SA	DIPTIREKHA NANDA	/ /0

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		VS	VS	()
24	BLAPL/0010666/2022	STATE OF ODISHA KAIBALYA GARNAYAK	ASHOK KUMAR SAHOO	// BARKOTE /185 /2022
		VS	VS	()
25	BLAPL/0010667/2022	STATE OF ODISHA RITUN SAHOO @ RISHI	ANJAN KUMAR BISWAL	// MAHILA P.S. BUXIBAZAR /107 /2022
		VS	VS	()
26	BLAPL/0010668/2022	STATE OF ODISHA LALAT KUMAR PATI	BIDESHI KUMAR GHADAI	// MADHUPATNA /280 /2022
		VS	VS	()
27	BLAPL/0010669/2022	STATE OF ODISHA JAGANNATH MADI	RAJIB LOCHAN PATTNAIK	// MALKANGIRI /24 /2021
		VS	VS	()
28	BLAPL/0010670/2022	STATE OF ODISHA SOUMYAKANT MOHANTY	PRABHU PRASANNA BEHERA	// S.P.(CID-CRL),CUTTACK /19 /2019
		VS	VS	()
29	BLAPL/0010671/2022	STATE OF ODISHA SUDHIR MALLICK	NIKUNJA KUMAR ROUT	// BIRIDI PS /202 /2022
		VS	VS	()
30	BLAPL/0010672/2022	STATE OF ODISHA JAYANTI PATRA	SUSIL KUMAR PATTNAIK	// / /0
		VS	VS	()
31	BLAPL/0010673/2022	STATE OF ODISHA SAROJ PRADHAN	SATYA RANJAN MULIA	// / /0
		VS	VS	()
32	BLAPL/0010674/2022	STATE OF ODISHA MITU BEHERA	BISWARANJAN MAHARATHA	// BASELI SAHI PS /165 /2022
		VS	VS	()
33	BLAPL/0010675/2022	STATE OF ODISHA SOREN @ SURENDRA DIGAL	AMULYA RATNA PANDA	// GOCHHAPADA /46 /2020
		VS	VS	()
34	BLAPL/0010676/2022	STATE OF ODISHA CHOTA @ AJAYA DAS	AMULYA RATNA PANDA	// BASTA /193 /2022
		VS	VS	()

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35	BLAPL/0010677/2022	STATE OF ODISHA RAJENDRA KHORA VS	AMULYA RATNA PANDA VS	// BOIPARIGUDA /170 /2019 ()
36	BLAPL/0010678/2022	STATE OF ODISHA BISWAMITRA RANA @ KALA VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /42 /2022 ()
37	BLAPL/0010679/2022	STATE OF ODISHA KARTIKA BHOI VS	ASHOK KUMAR DAS VS	// / /0 ()
38	BLAPL/0010680/2022	STATE OF ODISHA BABU @ SK. RAFIQ VS	SATYA RANJAN MULIA VS	// MADHUPATNA /216 /2022 ()
39	BLAPL/0010681/2022	STATE OF ODISHA DAYANIDHI DAS @ DAYANDA DAS @ DIPUNA DAS KRUSHNA CHANDRA RATH VS	VS	// BASUDEVPUR /95 /2022 ()
40	BLAPL/0010682/2022	STATE OF ODISHA RAJU KUMAR VS	SANGRAM KESHARI ROUT VS	// NANDAPUR /57 /2021 ()
41	BLAPL/0010683/2022	STATE OF ODISHA RAGHUNATH BEHERA VS	SIDHARTHA DAS VS	// JAGATPUR /370 /2020 ()
42	BLAPL/0010684/2022	STATE OF ODISHA ARVIND KUMAR VS	JAYANTA KUMAR BALA VS	// ADVA /111 /2020 ()
43	BLAPL/0010685/2022	STATE OF ODISHA NARENDRA NIMALA VS	SRIKANTA MAHUNTA VS	// PADMAPUR /103 /2021 ()
44	BLAPL/0010686/2022	STATE OF ODISHA MANOJ KUMAR PANDA VS	NEELAKANTHA PANDA VS	// EOW,BHUBANESWAR /14 /2022 ()
45	BLAPL/0010687/2022	STATE OF ODISHA(E.O.W) MUKESH MAJHI VS	RAGHUNATH BISWAL VS	// NABARANGAPUR TOWN /465 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0010688/2022	GANAPATI BEHERA @ JATIA @ PUTHULU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /90 /2021 () //
47	BLAPL/0010689/2022	MANOJ SAHU @ MANOJ SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /437 /2022 () //
48	BLAPL/0010690/2022	SUDARSHAN @ SURASENA @ SURESH NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	FATEGARH /142 /2018 () //
49	BLAPL/0010691/2022	SANEI NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	FATEGARH /142 /2018 () //
50	BLAPL/0010692/2022	GUMURI DALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH /158 /2022 () //
51	BLAPL/0010693/2022	KAMALINI @ KAMALA KUMARI PATASANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH /158 /2022 () //
52	BLAPL/0010694/2022	SAGAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /514 /2022 () //
53	BLAPL/0010695/2022	ROHIT SETHI @ ROHIT KUMAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
54	BLAPL/0010696/2022	T. LAXMIKANTA @ KANTHA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	TIRTOL /401 /2022 () //
55	BLAPL/0010697/2022	SANJAYA SAMAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	DEOGAON /68 /2022 () //
56	BLAPL/0010698/2022	MUDDA SURESH VS STATE OF ODISHA	BABITA SAHU VS	CHITRAKONDA /57 /2022 () //
57	BLAPL/0010699/2022	JAGANNATH MEHER	HIMANSHU SEKHAR MISHRA	TUSRA /50 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010700/2022	SANJI @ SANJAYA PRADHAN @ NAIK	SAROJ KUMAR DASH	MOTANGA /224 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010701/2022	DUSASAN PARIDA	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010702/2022	DUMBARI JAYA @ JAYA DUMARI	DIPTI RANJAN BHOKTA	POTTANGI /62 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010703/2022	AJIT KUMAR PANIGRAHI	SANGRAM KESHARI ROUT	KORAPUT TOWN /134 /2018
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010704/2022	DHANU PRADHAN	ASHOK DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010705/2022	MUNA @ DHARMENDRA NAHAK	BHABANI SANKAR DAS	PURUSHOTTAMPUR /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010706/2022	DEBARAJ NAYAK	AKSHAYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010707/2022	BIJAY KUMAR BEHERA	SURYA NARAYAN MISHRA	GOP /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010708/2022	SASHIDHAR NAYAK	DUSHMANTA SAHOO	THUAMUL RAMPUR /111 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010709/2022	SUSANTA SAHU @ CHUTI	DINESH RAY	HANDAPA /312 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010710/2022	PANNA LAL VERMA	SUCHIT KUMAR NAYAK	JEYPORE SADAR /32 /2021
		VS	VS	()

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69	BLAPL/0010711/2022	STATE OF ODISHA DHANU @ DHANESWAR BEHERA VS	SULOCHANA PATRO VS	// ASKA /165 /2019 ()
70	BLAPL/0010712/2022	STATE OF ODISHA A. RABI VS	BHARAT BHUSAN ROUSTRAY VS	// ATHAMALLIK /39 /2022 ()
71	BLAPL/0010713/2022	STATE OF ODISHA SAMIR NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /403 /2022 ()
72	BLAPL/0010714/2022	STATE OF ODISHA GHANASHYAM MEHER VS	DILIP KUMAR SAHU VS	// BANHARPALI /213 /2022 ()
73	BLAPL/0010715/2022	STATE OF ODISHA MANGALA MUDULI VS	R.N.BISWAL VS	// CHITRAKONDA /125 /2021 ()
74	BLAPL/0010716/2022	STATE OF ODISHA RAJA @ AMZAD KHAN VS	SAMIR KUMAR MISHRA VS	// ABHAYACHANDPUR /345 /2022 ()
75	BLAPL/0010717/2022	STATE OF ODISHA SUJIT TIRIYA VS	SOUMYA RANJAN DAS VS	// PLANTSITE /427 /2021 ()
76	BLAPL/0010718/2022	STATE OF ODISHA PRAMOD JANI VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /392 /2022 ()
77	BLAPL/0010719/2022	STATE OF ODISHA MAHENDRA KISAN VS	SOURAV TIBREWAL VS	// JHARSUGUDA /457 /2022 ()
78	BLAPL/0010720/2022	STATE OF ODISHA ASARFUL ANSARI VS	SOUMYA RANJAN DAS VS	// ROURKELA CYBER P.S. /13 /2021 ()
79	BLAPL/0010721/2022	STATE OF ODISHA SUNITA DEVI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// PAPADAHANDI /149 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0010722/2022	BIKASH KISAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /410 /2022 0 //
81	CMAPL/0000578/2022	PARSURAM DAS VS COLLECTOR, KHORDHA	ADV VS	// 0 //
82	CMAPL/0000579/2022	RAMANIMANI CHOUDHURY VS MANAS RANJAN BASRA	ADV VS	// 0 //
83	CMAPL/0000580/2022	CHIEFEXECSUTIVWE OFFICER (ELECTRICALS), CES VS SUSANTI SAHU	ADV. VS	// 0 //
84	CMAPL/0000581/2022	PANKAJ BHUSAN MOHANTY VS ADDL.COMMNR.OF SETTLEMENT AND CONSOLIDATION,BALASORE	ADV. VS	// 0 //
85	CMAPL/0000582/2022	LALA JUGAL PRASAD RAY VS SANTOSH KU.AGARWAL	UMESH CHANDRA PATNAIK VS	// 0 //
86	CMAPL/0000583/2022	MANORANJAN PUROHIT VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
87	CMAPL/0000584/2022	ABHAYA KU.SETHI VS STATE OF ODISHA	ADV. VS	// 0 //
88	CMAPL/0000585/2022	MADHABI ALIAS MADHABILATA PADHI ALIAS PARI VS STATE OF ODISHA	ADV. VS	// 0 //
89	CMAPL/0000586/2022	SAMBHU PRASAD MENDILI VS ADDL. DISTRICT MAGISTRATE, BOUDH	ADV VS	// 0 //
90	CMP/0001081/2022	SMASAN KALI, BIJE BISINABAR VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //
91	CMP/0001082/2022	ABDUL SAKUR	AJIT KUMAR TRIPATHY	//



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		VS	VS	0
92	CMP/0001083/2022	SK.APTAUDDIN		//
		SIBA SANKAR PRASAD	BIBEKANANDA BHUYAN	//
		VS	VS	0
93	CMP/0001084/2022	UMA SANKAR PRASAD		//
		MEENA DEVI PANCH	BIBEKANANDA BHUYAN	//
		VS	VS	0
94	CMP/0001085/2022	BINA SUKLA		//
		SK.ABDUL RASID	MD FAYAZ	//
		VS	VS	0
95	CONTAC/0000005/2022	SK.JUMNA		//
		SANJAYA KESHARI MOHAPATRA	ADV	//
		VS	VS	0
96	CONTAC/0000006/2022	SMRUTI PRAGYAN PRIYADARSHINI, TAHASILDAR, NIMAPARA		//
		SANJAY KESHARI MOHAPATRA	ADV.	//
		VS	VS	0
97	CONTC/0006529/2022	SAMARTH VERMA, COLLECTOR, PURI		//
		SABITA BEHERA@CHHABI DALAI	ADV	//
		VS	VS	0
98	CONTC/0006530/2022	S.K. MISHRA, COMPETENT AUTHORITY, ODISHA, GAIL (INDIA) LTD.		//
		HARA JAL	ADV	//
		VS	VS	0
99	CONTC/0006531/2022	SANGRAMJIT NAYAK, DIRECTOR, MUNICIPAL ADMINISTRATION, ODISHA		//
		PURNA CHANDRA MOHAPATRA	ADV	//
		VS	VS	0
100	CONTC/0006532/2022	ANU GARG, I.A.S.		//
		NILAMANI PARIDA	ADV	//
		VS	VS	0
101	CONTC/0006533/2022	BISHNUPADA SETHI, I.A.S.		//
		SATYABRAT PANI	ADV	//
		VS	VS	0
102	CONTC/0006534/2022	SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU., BBSR		//
		JHADESWAR BERA	ADV.	//
		VS	VS	0

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103	CONTC/0006535/2022	NIRANJAN BEHERA,OAS PURNA CHANDRA GOCHHI VS	ADV VS	// // 0
104	CONTC/0006536/2022	ASWATHY S, I.A.S. MANOJ KUMAR SAHOO VS	ADV. VS	// // 0
105	CONTC/0006537/2022	DR.ARABINDA KUMAR PADHEE,IAS DEEPAK KUMAR MOHAPATRA VS	ADV. VS	// // 0
106	CONTC/0006538/2022	RAJ KUMAR SHARMA,IAS NIRMALA KUMARI SWAIN VS	ADV. VS	// // 0
107	CONTC/0006539/2022	NAMITA BARIK, TAHASILDAR,DERABIS PRAVASH CHANDRA RANASINGH VS	SUSHANTA KUMAR JOSHI VS	// // 0
108	CONTC/0006540/2022	ARABINDA PADHI, I.A.S. RAMA CHANDRA SWAIN VS	ADV VS	// // 0
109	CONTC/0006541/2022	BHABATARAN SAHOO, SUB COLLECTOR, PURI RAMA CHANDRA SWAIN VS	ADV VS	// // 0
110	CONTC/0006542/2022	BHABATARAN SAHOO, SUB COLLECTOR, PURI JAJATI KESHARI GIRI VS	ADV. VS	// // 0
111	CONTC/0006543/2022	GUNA PUNAK TAPASKUMAR, DIR., SC AND ST DEV. DEPT. SK.SALIMULLAH VS	KRUSHNA CHANDRA RATH VS	// // 0
112	CONTC/0006544/2022	DR.MANAS RANJAN BHOI, TAHASILDAR SADAR, CUTTACK DR.RAJENDRA NARAYAN SAHU VS	ADV VS	// // 0
113	CONTC/0006545/2022	SHALINI PANDIT, I.A.S. NAMITA PRADHAN VS	ADV VS	// // 0
		JITENDRA KUMAR SAHU, TAHASILDAR, BANARPAL		//

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114	CONTC/0006546/2022	KALANDI CHARAN MOHANTY VS ASWATHY S, I.A.S.	ADV VS	// ()
115	CONTC/0006547/2022	PARIMAL CHAKRABORTY VS ANU GARG, I.A.S.	ADV VS	// ()
116	CONTC/0006548/2022	HEMALATA DAS VS ANU GARG, I.A.S.	ADV VS	// ()
117	CONTC/0006549/2022	BANAMALI ROUT VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// ()
118	CONTC/0006550/2022	SOUMYARANJAN KAR VS ASWATHY S., I.A.S.	ADV VS	// ()
119	CONTC/0006551/2022	MAHESWAR PATRA VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// ()
120	CRLA/0000958/2022	MAHESWAR KAR VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	SAMBALPUR VIGILANCE /47 /2001 ()
121	CRLA/0000959/2022	SANATAN KISHAN @ MATHLU VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	JHARSUGUDA /3 /2019 ()
122	CRLA/0000960/2022	PETU @ SIDHESWAR BINDHANI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KULIANA /60 /2019 ()
123	CRLA/0000961/2022	MAHAMMAD SAFIK VS STATE OF ODISHA	DEVASHIS PANDA VS	RAYAGADA TOWN /36 /2015 ()
124	CRLA/0000962/2022	HITESH SARANGI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SALIPUR /139 /2022 ()
125	CRLA/0000963/2022	SISIRA KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	BALASORE SADAR /372 /2018

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		VS	VS	()
126	CRLLP/0000050/2022	STATE OF ODISHA B. KANTA RAO	AMULYA RATNA PANDA	// / /0
		VS	VS	()
127	CRLMA/0000291/2022	GURU HARIJAN BHASKAR CHANDRA BEHERA	SOUBHAGYA SWAIN	// SORO /222 /2021
		VS	VS	()
128	CRLMA/0000292/2022	STATE OF ODISHA MOHMMAD MINAHAJ	ADV.	// / /0
		VS	VS	()
129	CRLMA/0000293/2022	STATE OF ODISHA SOURAV PANDA	PRATIK DASH	// PURI TOWN /43 /2015
		VS	VS	()
130	CRLMA/0000294/2022	STATE OF ORISSA PANKAJ KUMAR MUDULI	BIJAYA KUMAR ROUSTRAY	// KALINGA NAGAR /29 /2017
		VS	VS	()
131	CRLMA/0000295/2022	STATE OF ODISHA SAUBHGYA KUMAR MUDULI	BIJAYA KUMAR ROUSTRAY	// KALINGA NAGAR /29 /2017
		VS	VS	()
132	CRLMA/0000296/2022	STATE OF ODISHA ASHISH PADHY	DEBASIS SARANGI	// CYBER CRIME AND ECONOMIC OFFENCES /4 /2022
		VS	VS	()
133	CRLMC/0003197/2022	STATE OF ODISHA SUMAN BEHERA	TAPAN KUMAR SWAIN	// RAMBHA (KHALLIKOTE) /106 /2013
		VS	VS	()
134	CRLMC/0003198/2022	STATE OF ODISHA BABUNI@MRUGANGA SEKHAR BADAJENA	GOPINATH MISHRA	// DHAULI PS /8 /2018
		VS	VS	()
135	CRLMC/0003199/2022	STATE OF ODISHA SANTOSH KUMAR SAMANTRAY@TUKUNA	MANAS RANJAN MOHAPATRA	// FATEGARH /184 /2020
		VS	VS	()
136	CRLMC/0003200/2022	STATE OF ODISHA BAINA@BAIKUNTHA BEHERA	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /125 /2018
		VS	VS	()

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137	CRLMC/0003201/2022	STATE OF ODISHA KAILASH CHANDRA SAHU@SAHOO VS	RAJENDRA KUMAR PRADHAN VS	// / /0 ()
138	CRLMC/0003202/2022	BIJAY B.MISHRA SAROJ MANDAL@PRAMOD MANDAL VS	JYOTIRMAYA SAHOO VS	// / /0 ()
139	CRLMC/0003203/2022	STATE OF ODISHA PRATAP KESARI SAHOO VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /204 /2022 ()
140	CRLMC/0003204/2022	STATE OF ODISHA RANJAN MISHRA@RANJAN KUMAR MISHRA VS	BHABANI SHANKAR DASPARIDA VS	// BARIPADA TOWN /380 /2015 ()
141	CRLMC/0003205/2022	STATE OF ODISHA SRIKANTA KUMAR SAMAL VS	PANCHANAN PANIGRAHI VS	// CHAMPUA /25 /2011 ()
142	CRLMC/0003206/2022	STATE OF ODISHA AAMIR KHAN VS	DEVASHIS PANDA VS	// PLANTSITE /335 /2021 ()
143	CRLMC/0003207/2022	STATE OF ODISHA GOBINDA SAHU VS	DEVASHIS PANDA VS	// SINDHIKELA PS /97 /2021 ()
144	CRLMC/0003208/2022	STATE OF ODISHA PARAMESWAR DANDSENA VS	RAMANI RANJAN MOHANTY VS	// TAISARA /58 /2022 ()
145	CRLMC/0003209/2022	STATE OF ODISHA LAXMIMANI DAS VS	PRASANTA KUMAR JENA VS	// Bamapada (Industrial Area) /140 /2021 ()
146	CRLMC/0003210/2022	STATE OF ODISHA SANTOSH KUMAR DAGARA VS	PABITRA KUMAR NAYAK VS	// RAIRANGPUR TOWN /76 /2012 ()
147	CRLMC/0003211/2022	STATE OF ODISHA ANUP KUMAR SHARMA VS STATE OF ODISHA	RAMESH AGARWAL VS	// MAHILA P.S. BUXIBAZAR /110 /2019 () //

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148	CRLMC/0003212/2022	SADASAN BARIK@SADANANDA BARIK@TIPI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KANTAMAL /61 /2017 () //
149	CRLMC/0003213/2022	GOPAL KUMAR PUNCH VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	/ /0 () //
150	CRLMC/0003214/2022	GYANA RANJAN NAYAK VS STATE OF ODISHA	B.S.PANIGRAHI VS	KHANDAGIRI P.S. /288 /2017 () //
151	CRLMC/0003215/2022	RANJAN@RANJIT@RANJIT PALEI@POLEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /135 /2010 () //
152	CRLMC/0003216/2022	BIBHU PRASAD PRADHAN VS STATE OF ODISHA	N.AFREEN VS	KORAPUT VIGILANCE /43 /2012 () //
153	CRLMC/0003217/2022	NIHAR RANJAN BARIK VS MADHUSMITA BARIK	PRSANT KUMAR SAHOO VS	/ /0 () //
154	CRLMC/0003218/2022	TRUPTI RANJAN DAS VS STATE OF ODISHA	GPRASANTA KUMAR SAHOO VS	BADAGODA P.S. /312 /2021 () //
155	CRLMP/0002242/2022	KALI CHARAN MISHRA VS SUB- COLLECTOR-CUM-SUB DIVISIONAL MAGISTRATE	TRILOCHAN PANIGRAHI VS	/ /0 () //
156	CRLMP/0002243/2022	SANJUKTA CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	/ /0 () //
157	CRLMP/0002244/2022	SABITRI ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
158	CRLMP/0002245/2022	SUCHITRA KANUNGO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
159	CRLMP/0002246/2022	RAJKISHORE BINDHANI	BINI MISHRA	/ /0

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		VS	VS	()
160	CRLMP/0002247/2022	STATE OF ODISHA RAMANIKANTA PATTANAİK	BIKASH CHANDRA PARIJA	// / /0
		VS	VS	()
161	CRLMP/0002248/2022	STATE OF ODISHA GAYATRI SAMAL	KAPILA CHARAN NAYAK	// / /0
		VS	VS	()
162	CRLMP/0002249/2022	STATE OF ODISHA RAJDHANI BUS OWNERS ASSOCIATION	SMITA RANJAN PATANAİK	// / /0
		VS	VS	()
163	CRLMP/0002250/2022	STATE OF ODISHA PRAMILA PARIDA	R.R.DAS	// / /0
		VS	VS	()
164	CRLMP/0002251/2022	STATE OF ODISHA ANUP KUMAR RATH	ALOK KUMAR MOHAPATRA	// / /0
		VS	VS	()
165	CRLREV/0000508/2022	STATE OF ODISHA SRI KRISHNA TRANSPORT	SATYA RANJAN MULIA	// CHAULIAGANJA /24 /2016
		VS	VS	()
166	CRLREV/0000509/2022	STATE OF ODISHA NITYANANDA NAYAK	PRASANTA KUMAR DAS	// PARJANG /41 /2021
		VS	VS	()
167	FAO/0000417/2022	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAİK, A.S.C.	// / /
		VS	VS	()
168	FAO/0000418/2022	RAJENDRA KUMAR MISHRA LINGARAJ MEHER	KUNAL KUMAR SWAIN	// / /
		VS	VS	()
169	MACA/0000570/2022	STATE OF ODISHA RABI NARAYAN SAHOO	BIJAYA KUMAR NAYAK 3	// / /
		VS	VS	()
170	MACA/0000571/2022	D.M., NATIONAL INSURANCE CO.LTD. DIVL. MANAGER, M/S.ORIENTAL INSURANCE CO. L	SDMNATH ROY	// / /
		VS	VS	()

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171	MACA/0000572/2022	MADHABI TIWARI TRILOCHAN@TRICHON TAKRI VS MD.ASGAR	DIPTI RANJAN BHOKTA VS	// // 0 //
172	MATA/0000215/2022	BISHNU CHARAN PRADHAN VS JYOTI SAHU	MAHITOS SINHA VS	// 0 //
173	MATA/0000216/2022	LAXMINARAYAN MOHANTY VS BISWESWARI MOHANTY	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
174	MATA/0000217/2022	SATYAJIT PADHI VS JOPGAMAYA PATI	SOUMYA MISHRA VS	// 0 //
175	MATA/0000218/2022	SANTOSH CHHOTRAY VS SUBHASMITA DAS	TUSARKUMAR MISHRA VS	// 0 //
176	MATA/0000219/2022	SUDIPA SATAPATHY VS RASHMI RANJAN @ BABUL PANDA	TUSAR KUMAR MISHRA VS	// 0 //
177	RPFAM/0000274/2022	S.PRIYANKA RAO VS K.BIJAYA KUMAR	HIMANSU SEKHAR MOHANTY VS	// 0 //
178	RPFAM/0000275/2022	JALADHAR MUNDARI VS BHARATI MUNDARI	SAMARENDRA MOHANTY VS	// 0 //
179	RPFAM/0000276/2022	JITENDRA KUMAR SAHOO VS LILABATI SAHOO	TUSAR KUMAR MISHRA VS	// 0 //
180	RSA/0000280/2022	BASANTI NAYAK VS SANTANU BEHERA	BHABANI SHANKAR RAYAGURU VS	// 0 //
181	RSA/0000281/2022	ADHIKARI MAHARANA VS DURYODHAN MAHARANA	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //



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182	RSA/0000282/2022	HIMANSHU SEKHAR NAIK VS UDHABA BAG	SUMITRA MOHANTY VS	// 0 //
183	RVWPET/0000288/2022	INDRAMANI SAHU VS JANAKA BEHERA	ADV VS	// 0 //
184	RVWPET/0000289/2022	MALATI PUTEL VS SUDHIR KUMAR MEHAR	SOUMYA MISHRA VS	// 0 //
185	TRP(C)/0000417/2022	JAYASHRI MOHANTY VS NEEHAR RANJAN DAS	BIBHU PRASAD TRIPATHY VS	// 0 //
186	TRP(C)/0000418/2022	SUPRAVA PATTANAYAK VS HARIHAR PATTANAYAK	BIPIN KUMAR NAYAK VS	// 0 //
187	TRP(C)/0000419/2022	KANCHAN KUMARI YADAV VS SANJAY YADAV	JULU KHANSAMA VS	// 0 //
188	TRP(C)/0000420/2022	DAMODAR MAHALIK VS KARUNAKAR DAS	AMITAV DAS VS	// 0 //
189	WA/0001420/2022	STATE OF ODISHA VS AJAYA KUMAR BEHERA	SAILAZA NANDAN DAS, A.S.C. VS	// 0 //
190	WA/0001421/2022	MEMBER, BOARD OF REVENUE, ODISHA VS PRASANNA KUMAR ROUSTRAY	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
191	WA/0001422/2022	GANDHRABA BEHERA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
192	WA/0001423/2022	STATE OF ODISHA VS PRASANTA KUMAR MALLICK	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
193	WA/0001424/2022	ANKURA CHARAN MOHANTY	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
194	WA/0001425/2022	STATE OF ODISHA LAMBODARA BEHERA	S.K.SAMAL	//
		VS	VS	0
195	WA/0001426/2022	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
196	WA/0001427/2022	LAXMIDHAR SAHOO GOVT.COLLEGE OF ENGINEERING	SUBIR PALIT	//
		VS	VS	0
197	WP(C)/0028564/2022	HADIBANDHU RANJIT PADMA CHARAN BHOI	TRILOCHAN BARIK	//
		VS	VS	0
198	WP(C)/0028565/2022	STATE OF ODISHA TAPATI DAS	SRINIVAS MOHANTY	//
		VS	VS	0
199	WP(C)/0028566/2022	STATE OF ODISHA LALIT MOHAN MISHRA	SRINIVAS MOHANTY	//
		VS	VS	0
200	WP(C)/0028567/2022	STATE OF ODISHA ANANDA BHOI	RAMA KRISHNA BISOI	//
		VS	VS	0
201	WP(C)/0028568/2022	STATE OF ODISHA BANAMALI SAHU	RAMA KRISHNA BISOI	//
		VS	VS	0
202	WP(C)/0028569/2022	STATE OF ODISHA LAXMAN KUMAR MEHER	ASHIS KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0028570/2022	STATE OF ODISHA TRINATH BEHERA	BIJAYA KUMAR NAYAK 3	//
		VS	VS	0
204	WP(C)/0028571/2022	STATE OF ODISHA JAGANNATH BAG	TIRTH KUMAR SAHU	//
		VS	VS	0

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205	WP(C)/0028572/2022	STATE OF ODISHA DR. TRINATH PAL VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
206	WP(C)/0028573/2022	STATE OF ODISHA PARSURAM ROUT VS	ARUN KUMAR ACHARYA VS	// // ()
207	WP(C)/0028574/2022	STATE OF ODISHA JASHOBANTI SAHU VS	TIRTH KUMAR SAHU VS	// // ()
208	WP(C)/0028575/2022	STATE OF ODISHA LAXMIDHAR SAHOO VS	KAPILA CHARAN NAYAK VS	// // ()
209	WP(C)/0028576/2022	STATE OF ODISHA SUSMITA SWAIN VS	SITANSU MOHAN SINGH VS	// // ()
210	WP(C)/0028577/2022	STATE OF ODISHA PADMABATI BEHERA VS	LALIT SAHU VS	// // ()
211	WP(C)/0028578/2022	STATE OF ODISHA PRAFULLA CHANDRA SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
212	WP(C)/0028579/2022	STATE OF ODISHA BALARAM PALEI VS	RUPESH KUMAR MOHANTY VS	// // ()
213	WP(C)/0028580/2022	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
214	WP(C)/0028581/2022	STATE OF ODISHA BIBHUTI PATNAIK VS	SAMEER KUMAR DAS VS	// // ()
215	WP(C)/0028582/2022	STATE OF ODISHA SAMIR KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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216	WP(C)/0028583/2022	RANJIT KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	WP(C)/0028584/2022	BHIKARI CHARAN DAS VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	// 0 //
218	WP(C)/0028585/2022	MAHENDRA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	WP(C)/0028586/2022	SASMITA PRADHAN VS STATE OF ORISSA	ASHIT KUMAR DASH VS	// 0 //
220	WP(C)/0028587/2022	MANGARAJ SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	WP(C)/0028588/2022	LALITA NAYAK VS STATE OF ORISSA	DURLLABHA RANJAN MISHRA VS	// 0 //
222	WP(C)/0028589/2022	DEBENDRA KUMAR ROUTRAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	WP(C)/0028590/2022	RAJESH KUMAR BISHI VS STATE OF ORISSA	DURLLABHA RANJAN MISHRA VS	// 0 //
224	WP(C)/0028591/2022	PABITRA MOHAN SINGH VS STATE OF ORISSA	PRAFULLA KUMAR KHATEI VS	// 0 //
225	WP(C)/0028592/2022	SUBASH CHANDRA SINHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	WP(C)/0028593/2022	KANSARI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	WP(C)/0028594/2022	BAPUN SAHU	KRUSHNA CHANDRA DASH	//

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		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0028595/2022	DEEPAK KUMAR SAHU	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0028596/2022	DIREN @ DHIRENDRA SAHU	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0028597/2022	BINODA RANJAN MOHANTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0028598/2022	MANORANJAN SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0028599/2022	BALARAM DASH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0028600/2022	RATNAKAR JENA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0028601/2022	SAKTI PRASANNA SAHOO	KULADA NANDA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0028602/2022	RANJITA SAHOO	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0028603/2022	DHIREN KUMAR SUTAR	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0028604/2022	TRILOCHAN SAHU	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028605/2022	BISWAJIT NAYAK	PRATIMA NAYAK	//
		VS	VS	0

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239	WP(C)/0028606/2022	STATE OF ODISHA AINTHU HARIJAN VS	SWAPNIL ROY VS	// // 0
240	WP(C)/0028607/2022	STATE OF ODISHA PURUSOTTAM MOHAPATRA VS	BIPIN KUMAR NAYAK VS	// // 0
241	WP(C)/0028608/2022	STATE OF ODISHA TARINI CHARANA TRIPATHY VS	SANJIB MOHANTY VS	// // 0
242	WP(C)/0028609/2022	STATE OF ODISHA SUKADEV PAL VS	BIPIN KUMAR NAYAK VS	// // 0
243	WP(C)/0028610/2022	STATE OF ODISHA PANCHANANA PADHI VS	SANJIB MOHANTY VS	// // 0
244	WP(C)/0028611/2022	STATE OF ODISHA AMIYA RANJAN NAYAK VS	KISHORE CHANDRA PRADHAN VS	// // 0
245	WP(C)/0028612/2022	STATE OF ODISHA KULAMANI SAHOO VS	BIPIN KUMAR NAYAK VS	// // 0
246	WP(C)/0028613/2022	STATE OF ODISHA GOPINATH SWAIN VS	SANJIB MOHANTY VS	// // 0
247	WP(C)/0028614/2022	STATE OF ODISHA KANHU CHARAN SAHOO VS	BIPIN KUMAR NAYAK VS	// // 0
248	WP(C)/0028615/2022	STATE OF ODISHA SATYANARAYAN TRIPATHY VS	SANJIB MOHANTY VS	// // 0
249	WP(C)/0028616/2022	STATE OF ODISHA MANJUBALA @ MANJU JENA VS COLLECTOR CUM DM, KHURDA	MANOJ KUMAR MOHANTY (2) VS	// // 0 //

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250	WP(C)/0028617/2022	KAILASH CHANDRA OTA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
251	WP(C)/0028618/2022	SARAT CHANDRA PATRO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
252	WP(C)/0028619/2022	CHANDRAKANT PAIKARAY VS STATE OF ODISHA	SUVALAXMI DEVI VS	// 0 //
253	WP(C)/0028620/2022	PANCHANAN SWAIN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
254	WP(C)/0028621/2022	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
255	WP(C)/0028622/2022	JUGAL CHARAN DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	WP(C)/0028623/2022	BISHNU CHARAN SENAPATI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
257	WP(C)/0028624/2022	AMIYA CHANDRA SABAT VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
258	WP(C)/0028625/2022	BAISHNAB CHARAN LENKA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
259	WP(C)/0028626/2022	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
260	WP(C)/0028627/2022	KALINGA KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
261	WP(C)/0028628/2022	BHAGABAN PATTANAYAK	SANJIB MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0028629/2022	ASHOK KUMAR MOHANTY	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028630/2022	SADASHIBA DAKUA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0028631/2022	KANAKALATA DASH	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028632/2022	KAILASH CHANDRA DASH	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0028633/2022	JAGAT MOHAN GOUDA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0028634/2022	SK. MARUF	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0028635/2022	MINAKETAN PADHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0028636/2022	GOURIBALA DAS	BIBHUTI BHUSAN MISHHRA (2)	//
		VS	VS	0
		RAMA CHANDRA DAS		//
270	WP(C)/0028637/2022	SHYAM SUNDAR ROUT	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0028638/2022	JIBAN KRUSHNA KHATEI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0028639/2022	SUSHILA PRADHAN	BIPIN KUMAR NAYAK	//
		VS	VS	0



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273	WP(C)/0028640/2022	STATE OF ODISHA KAMAL KISHOR SAHU VS	SUDEEP KUMAR SARANGI VS	// // ()
274	WP(C)/0028641/2022	STATE OF ORISSA MADHABA HATI VS	SUDEEP KUMAR SARANGI VS	// // ()
275	WP(C)/0028642/2022	STATE OF ORISSA JASHPAL SINGH ARORA VS	SUDHIR KUMAR MALLICK VS	// // ()
276	WP(C)/0028643/2022	STATE OF ODISHA UTTAM KUMAR SAHU VS	SUDEEP KUMAR SARANGI VS	// // ()
277	WP(C)/0028644/2022	STATE OF ORISSA DILLIP KUMAR PANDA VS	SURAJ MOHANTY VS	// // ()
278	WP(C)/0028645/2022	ADDL. COMMNR., ADDL. REVISIONAL COURT NO 3, BBSR PABITRA MIRDHA VS	SUDEEP KUMAR SARANGI VS	// // ()
279	WP(C)/0028646/2022	STATE OF ORISSA SUSHIL KUMAR PANDA VS	SURAJ MOHANTY VS	// // ()
280	WP(C)/0028647/2022	ADDL. COMMNR. ADDL. REVISIONAL COURT NO 3, BBSR CHINMAYA KUMAR PADHI VS	SUDEEP KUMAR SARANGI VS	// // ()
281	WP(C)/0028648/2022	STATE OF ORISSA HADU MAHARANA VS	PRABHAS CHANDRA PANDA VS	// // ()
282	WP(C)/0028649/2022	STATE OF ODISHA RAMESH CHANDRA LAKRA VS	SATYANARAYAN MISHRA VS	// // ()
283	WP(C)/0028650/2022	STATE OF ODISHA BUDHA ORAM @ BUDHIRAM ORAM VS	SATYANARAYAN MISHRA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0028651/2022	PRABIRA LAKRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
285	WP(C)/0028652/2022	KHATU LAKRA @ KHATU KUMAR LAKRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
286	WP(C)/0028653/2022	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
287	WP(C)/0028654/2022	DILLIP KUMAR BAGH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
288	WP(C)/0028655/2022	DASARATHA BADA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
289	WP(C)/0028656/2022	PRADHAN LAKRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
290	WP(C)/0028657/2022	MAA VAISHNODEVI COLLEGE OF PHARMACY, BALASORE VS REGISTRAR, FAKIR MOHAN UNIVERSITY, BALASORE	OSORWARUP VS	// 0 //
291	WP(C)/0028658/2022	FAGU KISSAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
292	WP(C)/0028659/2022	ARUN KUMAR DAS VS UNION OF INDIA	JYOTIRMAY GUPTA VS	// 0 //
293	WP(C)/0028660/2022	SADHU CHARAN BAGH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
294	WP(C)/0028661/2022	BHIMRAJ NAIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
295	WP(C)/0028662/2022	MISRILALL DHARAMCHAND PVT. LTD.	RAJEET ROY	//

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**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0028663/2022	THE COLLECTOR AND D.M., BALANGIR DINABANDHU LAKRA	SATYANARAYAN MISHRA	//
		VS	VS	0
297	WP(C)/0028664/2022	STATE OF ODISHA MAA SAMALESWARI EDUCATIONAL AND WELFARE SOCIETY	SIDHANTHA RAY	//
		VS	VS	0
298	WP(C)/0028665/2022	ASSESSING OFFICER, ASSESSMENT UNIT, INCOME TAX DEPT. CHANDRABHANU MINZ	SATYANARAYAN MISHRA	//
		VS	VS	0
299	WP(C)/0028666/2022	STATE OF ODISHA BIMBADHAR MALLICK	SWAPNIL ROY	//
		VS	VS	0
300	WP(C)/0028667/2022	STATE OF ODISHA BIRSHA INDUAR	SATYANARAYAN MISHRA	//
		VS	VS	0
301	WP(C)/0028668/2022	STATE OF ODISHA SUNIL DUNGUNG	SATYANARAYAN MISHRA	//
		VS	VS	0
302	WP(C)/0028669/2022	STATE OF ODISHA SUREN LAKRA	SATYANARAYAN MISHRA	//
		VS	VS	0
303	WP(C)/0028670/2022	STATE OF ODISHA ADHAR CHANDRA SAHOO	G.C.MOHANTY	//
		VS	VS	0
304	WP(C)/0028671/2022	RESERVE BANK OF INDIA, BBSR BIPIN KUMAR MALLICK	KASHINATH PATTANAIK	//
		VS	VS	0
305	WP(C)/0028672/2022	STATE OF ODISHA PRAKASH BEHERA	MRUGANKA MAULI PATNAIK	//
		VS	VS	0
306	WP(C)/0028673/2022	STATE OF ODISHA RAMESH CHANDRA MEHER	SIDHESWAR MOHANTY	//
		VS	VS	0

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**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0028674/2022	AO, UTKAL GRAMEEN BANK, SAMBALPUR NIHAR RANJAN DAS VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// // ()
308	WP(C)/0028675/2022	KUMUDA DAS VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// ()
309	WP(C)/0028676/2022	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	M.M.PATNAIK VS	// ()
310	WP(C)/0028677/2022	SAURI BEHERA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// ()
311	WP(C)/0028678/2022	GELAMANI BEHERA VS STATE OF ODISHA	M.M.PATNAIK VS	// ()
312	WP(C)/0028679/2022	BENUDHAR SI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()
313	WP(C)/0028680/2022	TRILOCHAN DAS VS STATE OF ODISHA	M.M.PATNAIK VS	// ()
314	WP(C)/0028681/2022	NEIGHBOURHOOD MARKET COMPLEX BUSINESSMAN ASSOCIATION, BBSRA VS STATE OF ODISHA	ANANDA KUMAR BISRA VS	// ()
315	WP(C)/0028682/2022	ADWAIT KUMAR DAS VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// ()
316	WP(C)/0028683/2022	ADHIKARI PRAMOD KUMAR DASH VS STATE OF ODISHA	KALPATARU MISHRA VS	// ()
317	WP(C)/0028684/2022	HAREKRUSHNA JENA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// ()

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318	WP(C)/0028685/2022	MANOJ DASH VS ITO, WARD 3(1), BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
319	WP(C)/0028686/2022	BISWANATH MURMU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
320	WP(C)/0028687/2022	ARJUN KUMAR PRADHAN VS STATE OF ORISSA	RAJIV KUMAR MAHANTA VS	// 0 //
321	WP(C)/0028688/2022	AJAY KUMAR BARIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
322	WP(C)/0028689/2022	NHAI, SUNDERGARH VS TATA SPONGE IRON PVT. LTD., KEONJHAR	AMITAV DAS VS	// 0 //
323	WP(C)/0028690/2022	DR. SHAIKH NAIMUDDIN VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
324	WP(C)/0028691/2022	KISAN DAS VS UNION OF INDIA	BHABANI SHANKAR DASPARIDA VS	// 0 //
325	WP(C)/0028692/2022	PRAJNA RITAMBHARA KAR VS STATE OF ORISSA	SANGRAMJIT PANDA VS	// 0 //
326	WP(C)/0028693/2022	RAMA MEHER VS STATE OF ODISHA	TAPAN JYOTI PANI VS	// 0 //
327	WP(C)/0028694/2022	AISURYALAXMI SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
328	WP(C)/0028695/2022	SOURI PRASAD BISWAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
329	WP(C)/0028696/2022	M/S M.P. CONSTRUCTIONS, CUTTACK	KAMAL BEHARI PANDA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0028697/2022	SUSHILA KISAN	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028698/2022	SNEHALATA MALLICK	ASHOK PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0028699/2022	MUKUNDA CHARAN SAHU	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0028700/2022	M/S. SAKAMBARI RICE INDUSTRY, BARGARH	DAYANANDA MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0028701/2022	PRIYANKA PRIYADARSHINI MOHANTY	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028702/2022	JAYANTI RAY	BISWAJIT MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0028703/2022	GOUTAM ADHA	RABINDRANATH PRUSTY	//
		VS	VS	0
		CHIEF MANAGER, MAHANADI COALFIELD LTD.,SAMBALPUR		//
337	WP(C)/0028704/2022	M/S HINDALCO INDUSTRIES LTD., MUMBAI	KOUSIK ANANDA GURU	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0028705/2022	RAMACHANDRA RATH	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028706/2022	SHANKAR PADHY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028707/2022	PUSPALATA PUROHIT	TANMAY MISHRA	//
		VS	VS	0

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341	WP(C)/0028708/2022	NITISH KUMAR PANDA @ NRUTYA GOPAL DAS BABAJI HARIHARA PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// // 0 //
342	WP(C)/0028709/2022	KAILASH CHANDRA GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
343	WP(C)/0028710/2022	M/S B.K CRUSHER UNIT, KEONJHAR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
344	WP(C)/0028711/2022	SATYANANDA NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
345	WP(C)/0028712/2022	NILAKANTHA GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
346	WP(C)/0028713/2022	TILOTTAMA NAYAK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
347	WP(C)/0028714/2022	M/S B.K CRUSHER UNIT, KEONJHAR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
348	WP(C)/0028715/2022	M/S B.K CRUSHER UNIT, KEONJHAR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
349	WP(C)/0028716/2022	NIRANJAN PATTANAIAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
350	WP(C)/0028717/2022	RABINARAYAN DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
351	WP(C)/0028718/2022	M/S B.K CRUSHER UNIT, KEONJHAR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //

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352	WP(C)/0028719/2022	SUBASH CHANDRA PANDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
353	WP(C)/0028720/2022	BISIKESHAN PATRA VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
354	WP(C)/0028721/2022	M/S B.K CRUSHER UNIT, KEONJHAR VS TAHASILDAR, GHASIPURA	TANMAY MISHRA VS	// 0 //
355	WP(C)/0028722/2022	BHOLANATH GOUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
356	WP(C)/0028723/2022	JOGESWAR NAYAK VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
357	WP(C)/0028724/2022	M BIPRA CHARAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
358	WP(C)/0028725/2022	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
359	WP(C)/0028726/2022	BHAGABANA MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
360	WP(C)/0028727/2022	DHARMENDRA JANI VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
361	WP(C)/0028728/2022	SADANANDA PADHI VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
362	WP(C)/0028729/2022	RAJESH KUMAR BISOYI VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
363	WP(C)/0028730/2022	NARAHARI MAHAPATRA	ASHOK KUMAR PANIGRAHI	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028731/2022	GANESWAR BARA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0028732/2022	PRATAP CHANDRA SAHOO	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0
		CHIEF ELECTORAL OFFICER, ODISHA		//
366	WP(C)/0028733/2022	KISHOR CHANDRA BHOI	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0028734/2022	PAYAL CHATTERJEE	SOUMYA DEV RAY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028735/2022	BHAGABAT PRASAD TRIPATHY	EKTA AGARWAL	//
		VS	VS	0
		THE COMMNR., CONSOLIDATION AND SETTLEMENT, CTC		//
369	WP(C)/0028736/2022	SAROJ KUMAR SWAIN	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0028737/2022	SUPRAVA JENA	RABI NARAYAN BEHERA	//
		VS	VS	0
		BRANCH MANAGER, SBI, KENDRAPARA		//
371	WP(C)/0028738/2022	INDUREKHA PATRA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028739/2022	BANAJA PANDA		//
		VS	VS	0
		A.D.M.,MALKANGIRI		//
373	WP(C)/0028740/2022	DR.PRAMODINI CHAKRA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0028741/2022	M/S. LITTLE ENTERPRISERS, KHURDA	NIRANJAN LENKA	//
		VS	VS	0

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375	WP(C)/0028742/2022	STATE OF ODISHA SUJATA DEHURY VS	S.K.SAMAL VS	// // ()
376	WP(C)/0028743/2022	STATE OF ODISHA SAROJ KUMAR MOHANTY VS	SHIBASHISH MISHRA VS	// // ()
377	WP(C)/0028744/2022	STATE OF ODISHA JAGANNATH MOHANTA VS	LAXMAN BHOI VS	// // ()
378	WP(C)/0028745/2022	STATE OF ODISHA KAILASH CHANDRA PANDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
379	WP(C)/0028746/2022	STATE OF ODISHA RABINDRANATH JENA VS	JYOTI RANJAN KHUNTIA VS	// // ()
380	WP(C)/0028747/2022	STATE OF ODISHA GAYATRI NAYAK VS	AKSHAYA KUMAR PANDEY VS	// // ()
381	WP(C)/0028748/2022	STATE OF ODISHA S.K AFROZUDDIN VS	AKSHAYA KUMAR PANDEY VS	// // ()
382	WP(C)/0028749/2022	STATE OF ODISHA KURTIBASA @ KRUTIBAS GIRI VS	DEBENDRA KUMAR SAHOO 1 VS	// // ()
383	WP(C)/0028750/2022	STATE OF ODISHA RAMA CHANDRA MANIA VS	DIPTI RANJAN BHOKTA VS	// // ()
384	WP(C)/0028751/2022	STATE OF ODISHA RAUSAN SULTANA VS	AKSHAYA KUMAR PANDEY VS	// // ()
385	WP(C)/0028752/2022	STATE OF ODISHA LAXMIDHAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0028753/2022	RAMANATH SAHU VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
387	WP(C)/0028754/2022	ANADI BHANJA VS ADM, BBSR	TRILOCHAN PANIGRAHI VS	// 0 //
388	WP(C)/0028755/2022	NIRUPAMA PAL VS GOVT. OF INDIA	SUBHENDU KUMAR NAYAK VS	// 0 //
389	WP(C)/0028756/2022	PRABHAT CHANDRA MISHRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
390	WP(C)/0028757/2022	M/S. PUREAT AGRO PVT. LTD., DHENKANAL VS SUPDT. ENGINEER, (ELECTRICAL), TPCODL, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //
391	WP(C)/0028758/2022	KAMALA KANTA BARAL VS MANAGING COMMITTEE, DHELESWAR SERVICE CO OPERATIVE SOCIETY, PURI	SUSMITA PATNAIK VS	// 0 //
392	WP(C)/0028759/2022	PRABINA MOHINI PATTANAİK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
393	WP(C)/0028760/2022	TUSARKANTA SETHY VS PUSPANJALI SETHY	ACHYUTANANDA PATTANAİK VS	// 0 //
394	WP(C)/0028761/2022	BAISHNABA KALET VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
395	WP(C)/0028762/2022	JHUMAR BAG VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
396	WP(C)/0028763/2022	PURUSOTTAM PRADHANI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
397	WP(C)/0028764/2022	KANGALU SENDRIA	BIBHUTI BHUSAN SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0028765/2022	ANGARPADA PANCHAYAT COLLEGE	SATYABRATA MOHANTY	//
		VS	VS	0
		THE REGIONAL PROVIDENT FUND COMMISSIONER II		//
399	WP(C)/0028766/2022	SANJAY KUMAR MISHRA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0028767/2022	KAMAL LOCHAN MOHANTY	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0028768/2022	GANESH MAJHI	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0028769/2022	GOPAL BEHERA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0028770/2022	S.K.TABREJ	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0028771/2022	MANORANJAN PRADHAN	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0028772/2022	CHANDRABHANU DUNGRIA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0028773/2022	SABITRI KUMBHAR	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0028774/2022	NARAYAN DESH PRADHAN	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		GOURI DEO		//
408	WP(C)/0028775/2022	KUMBHAKARNA SUNA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0

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409	WP(C)/0028776/2022	STATE OF ODISHA RAMBHA BAG VS	BIBHUTI BHUSAN SWAIN VS	// // ()
410	WP(C)/0028777/2022	STATE OF ODISHA DHANABANTA BEHERA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
411	WP(C)/0028778/2022	STATE OF ODISHA PADMABATI PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // ()
412	WP(C)/0028779/2022	STATE OF ODISHA AMAR KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
413	WP(C)/0028780/2022	STATE OF ODISHA BHARAT KUMBHAR VS	BIBHUTI BHUSAN SWAIN VS	// // ()
414	WP(C)/0028781/2022	STATE OF ODISHA MITA MALLICK VS	BINAYA KUMAR MOHANTY VS	// // ()
415	WP(C)/0028782/2022	STATE OF ODISHA DR. GANESH CHANDRA KUND VS	JAYDEEP PAL VS	// // ()
416	WP(C)/0028783/2022	STATE OF ODISHA LALA MAHANANDA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
417	WP(C)/0028784/2022	STATE OF ODISHA SWARNALATA SAHU VS	PRAFULLA KUMAR KAR VS	// // ()
418	WP(C)/0028785/2022	STATE OF ODISHA TOPHAN KALET VS	BIBHUTI BHUSAN SWAIN VS	// // ()
419	WP(C)/0028786/2022	STATE OF ODISHA RITEN KAND VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// // () //

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420	WP(C)/0028787/2022	JIBAN JYOTI JENA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
421	WP(C)/0028788/2022	PRABHAKAR BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
422	WP(C)/0028789/2022	SAIYAD GAYASAUDDIN VS STATE OF ODISHA	M.A.ALI VS	// 0 //
423	WP(C)/0028790/2022	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
424	WP(C)/0028791/2022	SADASIV LENKA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
425	WP(C)/0028792/2022	BHANJA KISHORE PATTNAIK VS STATE OF ODISHA	ALEKHA CHANDRA MOHANTY VS	// 0 //
426	WP(C)/0028793/2022	DIPAK KUMAR BEHERA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
427	WP(C)/0028794/2022	SOCIAL JURIST, A CIVIL RIGHTS GROUP, DELHI VS GOVT. OF ODISHA	ASHOK AGARWAL VS	// 0 //
428	WP(C)/0028795/2022	DEEPAK KUMAR TIWARI VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
429	WP(C)/0028796/2022	ANUP KUMAR RATH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0028797/2022	ABHIMANYU NAHAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
431	WP(C)/0028798/2022	MADANLAL NAIK	MANAS PATI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0028799/2022	STATE OF ODISHA BIJAYA KUMAR JENA	DEBASIS PANIGRAHI	//
		VS	VS	()
433	WP(C)/0028800/2022	STATE OF ODISHA JIBAN JYOTI JENA	DEBASIS PANIGRAHI	//
		VS	VS	()
434	WP(C)/0028801/2022	STATE OF ODISHA KAILASH CHANDRA SAMANTARAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
435	WP(C)/0028802/2022	STATE OF ODISHA KAILASH CHANDRA LENKA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
436	WP(C)/0028803/2022	STATE OF ODISHA PRATIMA MOHANTY	DEBASIS PANIGRAHI	//
		VS	VS	()
437	WP(C)/0028804/2022	DIRECTOR, DIRECTORATE OF TECHNICAL EDUCATION AND TRAINING JAGANNATH DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
438	WPCRL/0000135/2022	STATE OF ODISHA SANTOSH JENA	SAMARENDRA MOHANTY	//
		VS	VS	()
439	WPCRL/0000136/2022	STATE OF ODISHA SWEDESH ROURAY	AKHAYA BISWAL	//
		VS	VS	TANGI (KHURDA) /561 /2022
440	ABLAPL/0013970/2022	STATE OF ODISHA KANDHA PALEI	TAPAN KUMAR SWAIN	GRAMA NYAYALAYA,TANGI(Khordha *)
		VS	VS	GR/0000536/2022
441	ABLAPL/0013971/2022	STATE OF ODISHA SRIKANT RAY	BICHITRA NARAYAN SATAPATHY	KHALLIKOTE /98 /1995
		VS	VS	()
442	ABLAPL/0013972/2022	STATE OF ODISHA PRITAM KUMAR NAYAK @ RAJA	SRIKANTA PANDA	//
		VS	VS	PARADEEP /348 /2022
				SAHID NAGAR P.S. /502 /2022
				()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013973/2022	STATE OF ODISHA JAYARAM BARIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /137 /2022 ()
444	ABLAPL/0013974/2022	STATE OF ODISHA DAYASAGAR MISHRA @ RANKAN VS	SURESH KUMAR JENA VS	// TALCHER TOWN /802 /2022 ()
445	ABLAPL/0013975/2022	STATE OF ODISHA BASANTI SAHU VS	JAGABANDHU SAHU VS	// GAISILET /189 /2021 ()
446	ABLAPL/0013976/2022	STATE OF ODISHA AKHIL KUMAR SWAIN VS	AJIT KUMAR RAUT VS	// BANHARPALI /184 /2022 ()
447	ABLAPL/0013977/2022	STATE OF ODISHA AJAY PARIDA VS	RAGHUNATH DAS MOHAPATRA VS	// ASTARANGA /2 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000023/2019
448	ABLAPL/0013978/2022	STATE OF ODISHA BISWAMOHAN CHOTTRAY @ BAPU CHHOTARAY VS	SOURAV TIBREWAL VS	// LAXMISAGAR P.S. /370 /2022 ()
449	ABLAPL/0013979/2022	STATE OF ODISHA SOUMYA RANJAN MOHARANA VS	UMESH CHANDRA DORA VS	// SEA BEACH /241 /2022 ()
450	ABLAPL/0013980/2022	STATE OF ODISHA MANOJ KUMARA PATRA @ MANOJ PATRA VS	SIBA PRASAD PATRA VS	// TITILAGARH /331 /2022 ()
451	ABLAPL/0013981/2022	STATE OF ODISHA PRABHAT ROUT VS	PANCHANAN PANIGRAHI VS	// PARJANG /447 /2022 ()
452	ABLAPL/0013982/2022	STATE OF ODISHA BARUN KUMAR NAYAK VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /406 /2022 ()
453	ABLAPL/0013983/2022	STATE OF ODISHA MUNA PATRA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /542 /2022 ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013984/2022	KOKILA BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /489 /2022 () //
455	ABLAPL/0013985/2022	JAGADISH DIP @ DEEP VS STATE OF ODISHA	KIRTAN BADHEI VS	GAISILET /174 /2022 () //
456	ABLAPL/0013986/2022	NAROTTAM NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	NAUGAON /235 /2022 () //
457	ABLAPL/0013987/2022	SONATA DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDRASEKHARPUR /227 /2022 () //
458	ABLAPL/0013988/2022	UMAKANTA PATRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /302 /2022 () //
459	ABLAPL/0013989/2022	AJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LATHOR /108 /2022 () //
460	ABLAPL/0013990/2022	SUNAKAR @ ANTARYAMI SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /426 /2022 () //
461	ABLAPL/0013991/2022	PRAKASH @ DINABANDHU BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(B)CC/0000009/2022
462	ABLAPL/0013992/2022	SHASHIKANTA JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	//0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000020/2022
463	ABLAPL/0013993/2022	SUNIL KUMAR PATTANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHANDAHANDI /17 /2021 () //
464	ABLAPL/0013994/2022	RANJIT SINGH DEO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KUTRA /84 /2022 () //
465	ABLAPL/0013995/2022	SAROJKANTA BEHERA	ARJEET MISHRA	KENDRAPARA SADAR /425 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0013996/2022	ABAKAS SETHY	PRADEEP KUMAR ROUT	RAGHUNATHPUR /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0013997/2022	BIBHUTI BHUSAN MAHAKUD	SATYA RANJAN MULIA	COLLIERY /532 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0013998/2022	JATADHARI SENAPATI	BISWARANJAN MAHARATHA	KONARK /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0013999/2022	TIKA NATH	SOMANATH MITRA	CHANDAKA P.S. /230 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0014000/2022	BASANTA KUMAR MOHAPATRA	AKSHAYA KUMAR SAHOO	CHANDAPUR /152 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0014001/2022	RADHAKANTA HATI	SK. ZAFARULLA	MANAMUNDA /213 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0014002/2022	SK. AEYUP @ SK. EYUP	SK. ZAFARULLA	BAISINGA /373 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0014003/2022	JAMIR RAZA KHAN	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0014004/2022	SK SARFUDDIN	ABHIJIT DAS	BADACHANA /286 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0014005/2022	RIYAZ AEHMAD	JYOTIRMAYA SAHOO	KALINGA NAGAR /173 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0014006/2022	ASWINI ROUSTRAY	JYOTIRMAYA SAHOO	KHURDA SADAR /198 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0014007/2022	STATE OF ODISHA DHANANJAYA BEHERA VS	SUSHANTA KUMAR JOSHI VS	// LARAMBA /127 /2021 ()
478	ABLAPL/0014008/2022	STATE OF ODISHA MUKUNDA NAG VS	AKSHAYA KUMAR SAHOO VS	// BODEN /125 /2014 ()
479	ABLAPL/0014009/2022	STATE OF ODISHA SAROJA KUMAR MALLICK VS	RAMESH CHANDRA MAHARANA VS	// KUAKHIA /298 /2022 ()
480	ABLAPL/0014010/2022	STATE OF ODISHA TUKUNA @ AJIT KUMAR DAS VS	RAMESH CHANDRA MAHARANA VS	// KUJANGA /384 /2022 ()
481	ABLAPL/0014011/2022	STATE OF ODISHA BIJAYALAXMI MAHARANA VS	SURYAKANTA DWIBEDI VS	// BALIANTA P.S. /364 /2022 ()
482	ABLAPL/0014012/2022	STATE OF ODISHA BIDYADHAR DASH VS	HAREKRUSHNA DASH VS	// PATNA /227 /2022 ()
483	ABLAPL/0014013/2022	STATE OF ODISHA AMULYA KUMAR PRADHAN @ AMULYA PRADHANBIPIN KUMAR NAYAK VS	VS	// DELANGA /279 /2022 ()
484	ABLAPL/0014014/2022	STATE OF ODISHA JITENDRA NAYAK @ PRAVAT CHANDRA NAYAK VS	AMLAN SHAKTI PAUL VS	// TOMANDO /256 /2022 ()
485	ABLAPL/0014015/2022	STATE OF ODISHA RISIKANTA DAS VS	RAMANI KANTA PATTANAIAK VS	// KISHORENGAR /166 /2022 ()
486	ABLAPL/0014016/2022	STATE OF ODISHA BABU PARIDA @ RAJAT KUMAR PARIDA VS	TAPAS KUMAR ACHARYA VS	// KODALA /600 /2022 ()
487	ABLAPL/0014017/2022	STATE OF ODISHA BASANTILATA SETHY VS STATE OF ODISHA (O.P.I.D)	JASHOBANTA DASH VS	// KABISURYANAGAR (P.PUR) /191 /2015 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0014018/2022	DAMODAR CHOWDHARY VS STATE OF ODISHA	DEVASHIS PANDA VS	PURIGHAT /221 /2022 () //
489	ABLAPL/0014019/2022	BHABAGRAHI SETHI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /483 /2022 () //
490	ABLAPL/0014020/2022	MAYADHAR SETHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //
491	ABLAPL/0014021/2022	SRIKANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /53 /2007 () //
492	ABLAPL/0014022/2022	BASANTI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH /158 /2022 () //
493	ABLAPL/0014023/2022	BHASKAR CHANDRA ROU TRAY @ BHASKAR ROU TRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /240 /2022 () //
494	ABLAPL/0014024/2022	JOGEN DRA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /240 /2022 () //
495	ABLAPL/0014025/2022	KIROTI SETHIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHARAMGARH /147 /2020 () //
496	ABLAPL/0014026/2022	TARUN KUMAR PARIDA VS STATE OF ODISHA	R.N.DAS MOHAPATRA VS	KONARK /219 /2022 () //
497	ABLAPL/0014027/2022	GANESH PATRA @ BAG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAPRAKHOL /172 /2022 () //
498	ABLAPL/0014028/2022	PRATAP PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /354 /2022 () //
499	ABLAPL/0014029/2022	BHAGAWAN SHAW	MANAS KUMAR CHAND	ATHGARH /256 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0014030/2022	PURAN @ PURANDHAR BAG	JUGALA KISHORE PANDA	KHAPRAKHOL /173 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0014031/2022	PUSPA @ PUSPANJALI SETHI	PRASANTA KUMAR PANDA	K.NUAGAON /237 /2022
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0014032/2022	PUSPA @ PUSPANJALI SETHI	PRASANTA KUMAR PANDA	K.NUAGAON /236 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0014033/2022	AJIT KUMAR BAGHA	KARTIK CHANDRA TRIPATHY	ATHAMALLIK /199 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0014034/2022	JITENDRA @ JITENDRA KUMAR BEHERA	PRASANTA KUMAR PANDA	JARADA /313 /2022
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0014035/2022	BASUDEV @ BASUDEB JENA	BIPLAB P.B. BAHALI	BALICHANDRAPUR /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0014036/2022	PRINCE @ SNIGDHA SAMEER	AMIT PRASAD BOSE	DHENKANAL TOWN /560 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0014037/2022	RAM TANDI	SATYA NARAYAN MISHRA 4	SINAPALI /248 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0014038/2022	NIRANJAN BEHERA	AMIT PRASAD BOSE	DHENKANAL TOWN /559 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0014039/2022	NIRANJAN BEHERA	AMIT PRASAD BOSE	DHENKANAL TOWN /557 /2022
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0014040/2022	BIMAL PRAKASH TOPNO	SATYA NARAYAN MISHRA (4)	/ /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0014041/2022	STATE OF ODISHA ALOK SAMAL VS	SUBASH CHANDRA SAHOO VS	// BALICHANDRAPUR /355 /2022 ()
512	ABLAPL/0014042/2022	STATE OF ODISHA SANYASI RAY VS	PRANAB KUMAR DAS VS	// MOTU /121 /2022 ()
513	ABLAPL/0014043/2022	STATE OF ODISHA HIMANSU SEKHAR DEO @ HIMANSHU DEO VS	BIPLAB P.B. BAHALI VS	// BALICHANDRAPUR /355 /2022 ()
514	ABLAPL/0014044/2022	STATE OF ODISHA DEBENDRA JENA VS	BIPLAB P.B. BAHALI VS	// BALICHANDRAPUR /355 /2022 ()
515	ABLAPL/0014045/2022	STATE OF ODISHA ROHITA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// GANGAPUR (ASKA) /440 /2022 ()
516	ABLAPL/0014046/2022	STATE OF ODISHA RAKESH SAMANTARAY @ RAKESH CHANDRA SAMANTARAY VS	ANIL KUMAR DASH VS	// RANPUR /249 /2021 ()
517	ABLAPL/0014047/2022	STATE OF ODISHA KALIA @ BIJAYA MALIK VS	SUNIL KUMAR PANDA VS	// DHENKANAL TOWN /569 /2022 ()
518	ABLAPL/0014048/2022	STATE OF ODISHA SATYABHAMA BEHERA VS	ASHUTOSH MOHANTA VS	// TURUMUNGA /51 /2022 ()
519	ABLAPL/0014049/2022	STATE OF ODISHA MD. ARMAN @ ARMANKHAN VS	SUNIL KUMAR PANDA VS	// DHANUPALI /339 /2022 ()
520	ABLAPL/0014050/2022	STATE OF ODISHA ABHISEK AGARWAL @ ABHISHEK AGRAWAL VS	DINESH KUMAR MOHANTY VS	// GOVINDPUR /181 /2022 ()
521	ABLAPL/0014051/2022	STATE OF ODISHA GIRISH KUMAR PARIDA @ DILIA VS	DEBASNAN DAS VS	// CHANDAPUR /134 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0014052/2022	SK. HABIBULLA VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	SIMULIA /242 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :28/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	60/2022 OJC/1427/2001	SUKADEB BARIK-MP	
2	61/2022 OJC/10916/1997	TATA IRON-MP	
3	64/2022 RFA/33/2007	DHANESWARI DEVI-MP	M/S.BANSHIDHAR BAUG
4	65/2022 RFA/33/2007	DHANESWARI DEVI-MP	M/S.BANSHIDHAR BAUG
5	65/2022 RFA/33/2007	DHANESWARI DEVI-MP	M/S.BANSHIDHAR BAUG
6	66/2022 RFA/33/2007	DHANESWARI DEVI-MP	M/S.BANSHIDHAR BAUG
7	66/2022 RFA/33/2007	DHANESWARI DEVI-MP	M/S.BANSHIDHAR BAUG
8	76/2022 STREV/309/2008	COMMNR.C.E.and C-MP	M/S.C.R.MISRA
9	110/2022 ITA/84/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR-MPTUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	
10	111/2022 ITA/85/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR-MPTUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	
11	174/2022 LAA/49/2022	RABINDRA KISHORE SRICHANDAN-MP	DEBASIS TRIPATHY
12	214/2022 CMAPL/581/2022	PANKAJ BHUSAN MOHANTY-MP	ADV.
13	265/2022 CONTC/5416/2022	KIRANBALA MOHANTY-MP	M/S.RANJIT MOHANTY
14	266/2022 CONTC/5416/2022	KIRANBALA MOHANTY-MP	M/S.RANJIT MOHANTY
15	267/2022 CONTC/4364/2022	KHAGESWAR SAHOO-MP	SABITA RANJAN PATTNAIK
16	268/2022 CONTC/5192/2022	AJIT KUMAR BEHERA-MP	
17	355/2022 RPFAM/275/2022	JALADHAR MUNDARI-MP	SAMARENDRA MOHANTY
18	356/2022 RPFAM/168/2022	MAHENDRA NAIK-MP	GEETANJALI MAJHI
19	357/2022 RPFAM/276/2022	JITENDRA KUMAR SAHOO-MP	TUSAR KUMAR MISHRA
20	383/2022 CRLMP/1012/2022	PRAMOD KUMAR ROUT-MP	ANIL DASH
21	384/2022 CRLMP/2246/2022	RAJKISHORE BINDHANI-MP	BINI MISHRA
22	385/2022 CRLMP/2249/2022	RAJDHANI BUS OWNERS ASSOCIATION-MP	SMITA RANJAN PATANAİK
23	465/2022 TRP(C)/417/2022	JAYASHRI MOHANTY-MP	BIBHU PRASAD TRIPATHY
24	466/2022 TRP(C)/418/2022	SUPRAVA PATTANAYAK-MP	BIPIN KUMAR NAYAK
25	467/2022 TRP(C)/419/2022	KANCHAN KUMARI YADAV-MP	JULU KHANSAMA
26	650/2022	THE LEGAL MANAGER (T.P.CELL), M/S.NEW INDIA ASSURANCE COMPANY LIMITED	ANAND KUMAR GHOSEMP



27	FAO/376/2022 651/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
28	FAO/417/2022 652/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
29	FAO/417/2022 704/2022	GOPAL KAR@GOPAL CHANDRA KAR-MP	PRADEEP KUMAR KHUNTIA
30	CRLREV/333/2022 1116/2022	STATE-MP	AGA
31	RSA/223/2008 1117/2022	K. KUMAR RAJA-MP	BIBEKANANDA BHUYAN
32	RSA/8/2022 1118/2022	SUJAYA S.SINGH DEO-MP	M/S.S.P.MISRA
33	RSA/59/2014 1119/2022	HIMANSHU SEKHAR NAIK-MP	SUMITRA MOHANTY
34	RSA/282/2022 1120/2022	HIMANSHU SEKHAR NAIK-MP	SUMITRA MOHANTY
35	RSA/282/2022 1131/2022	SMASAN KALI, BIJE BISINABAR-MP	MANASH RANJAN NAYAK
36	CMP/1081/2022 1132/2022	MRUTYUNJAY MOHANTY-MP	GOURI MOHAN RATH
37	CMP/1080/2022 1133/2022	GOPINATH NAYAK-MP	SUKANTA KUMAR NAYAK
38	CMP/389/2021 1134/2022	SIBA SANKAR PRASAD-MP	BIBEKANANDA BHUYAN
39	CMP/1083/2022 1135/2022	MEENA DEVI PANCH-MP	BIBEKANANDA BHUYAN
40	CMP/1084/2022 1136/2022	SK.ABDUL RASID-MP	MD FAYAZ
41	CMP/1085/2022 1185/2022	MAHENDRA KUMAR BIHARI-MP	
42	WPC(OAC)/3087/2007 1186/2022	TAPAS KUMAR CHOUDHURY-MP	DEBADUTTA ROUSTRAY
43	WPC(OAC)/3358/2014 1187/2022	KABIRAJ PADHI-MP	
44	WPC(OAC)/3085/2011 1188/2022	CHANDRA SEKHAR PRADHAN AND OTHERS-MP	RABI NARAYAN BEHERA
45	WPC(OAC)/1590/2015 1212/2022	RABI NARAYAN SAHOO-MP	BIJAYA KUMAR NAYAK
46	MACA/570/2022 1213/2022	DIVL. MANAGER, M/S.ORIENTAL INSURANCE CO. LTD.-MP	MONNATH ROY
47	MACA/571/2022 1787/2022	MAHESWAR KAR-MP	HEMANT KUMAR MUND
48	CRLA/958/2022 1788/2022	MAHESWAR KAR-MP	HEMANT KUMAR MUND
49	CRLA/958/2022 1789/2022	DHANURAM HANSDA-MP	M/S.SUSANTA KUMAR ROUT
50	CRLA/268/2018 1790/2022	SANATAN KISHAN @ MATHLU-MP	HIMANSHU BHUSAN DASH
51	CRLA/959/2022 1791/2022	SANATAN KISHAN @ MATHLU-MP	HIMANSHU BHUSAN DASH
52	CRLA/959/2022 1792/2022	BRUNDABAN DIGAL-MP	ANIRUDHA DAS
53	CRLA/19/2020 1793/2022	SIBA NAIK-MP	M/S.SUBODH KUMAR MOHANTY
54	CRLA/674/2017 1794/2022	PETU @ SIDHESWAR BINDHANI-MP	ARJUNA CHARANA BEHERA
55	CRLA/960/2022 1795/2022	MAHAMMAD SAFIK-MP	DEVASHIS PANDA
56	CRLA/961/2022 1796/2022	MAHAMMAD SAFIK-MP	DEVASHIS PANDA
57	CRLA/961/2022 1797/2022	SISIRA KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
	CRLA/963/2022		

58	1798/2022 CRLA/372/2019	KANTA BAG@KEUT-MP	M/S.A.K.NANDA
59	1930/2022 BLAPL/10435/2022	MANMATH SWAIN @ BUNA-MP	BRAHMANANDA TRIPATHY
60	1931/2022 BLAPL/9065/2022	NARAYAN PARIDA-MP	ANIRUDHA DAS
61	1932/2022 BLAPL/6718/2022	DENGA MAJHI-MP	JNYANANANDA PANDA
62	1933/2022 BLAPL/4970/2022	BIJAYA PARIDA-MP	BIBUDHENDRA KUMAR RATH
63	1934/2022 BLAPL/665/2022	SURENDRA SINGH-MP	AKSHAYA KUMAR SAHOO
64	1935/2022 BLAPL/7112/2020	NAREN SARKAR-MP	JUGALA KISHORE PANDA, BABITA SAHU
65	1936/2022 BLAPL/9303/2022	KRUSHNA CHANDRA BEHERA-MP	SOURA CHANDRA MOHAPATRA
66	1937/2022 BLAPL/938/2021	KULDIP SINGH-MP	SUCHIT KUMAR NAYAK, M/S. NIRANJAN LENKA,H.K
67	1938/2022 BLAPL/4311/2021	SARAT KUMAR DEY-MP	R.N.BISWAL
68	1939/2022 BLAPL/8890/2022	SANGRAM KESHARI BARIK-MP	
69	2131/2022 ABLAPL/13605/2022	RAHUL SETHI @ SUKURA @ PRAKASH SETHI-MP	
70	2132/2022 ABLAPL/11014/2022	AMIT TIWARI-MP	
71	2133/2022 ABLAPL/12404/2022	AKSHAYA KUMAR BISOYI-MP	
72	2134/2022 ABLAPL/6902/2022	BAGA @ PARIKHITA BHOLA-MP	DEBASHIS ROURTRAY
73	2135/2022 ABLAPL/9553/2022	AJAYA GUPTA-MP	SANTOSH CHANDRA ATABUDHI
74	2136/2022 ABLAPL/13663/2022	SANDIP SARANGI @ SANDIP SADANGI @ DUGU-MP	
75	2137/2022 ABLAPL/12879/2022	MANU BANCHHRO@MANOHAR BANCHHOR-MP	
76	2138/2022 ABLAPL/12023/2022	PRABHAT KUMAR MOHANTY @ PRAVAT MOHANTY-MP	
77	2139/2022 ABLAPL/6995/2022	PRAVAKAR BEHERA-MP	
78	2140/2022 ABLAPL/11215/2022	BHUBA @ BHUBAN MAHARNA-MP	
79	2141/2022 ABLAPL/9518/2020	SK.SUNIL @ SK. ALIZEN-MP	
80	2142/2022 ABLAPL/11996/2022	MANGAL DAS-MP	
81	2143/2022 ABLAPL/4752/2017	TARANNUM KHATUN-MP	PRAKASH RANJAN BARIK
82	2144/2022 ABLAPL/11962/2022	UPANSU PANIGRAHI-MP	
83	2145/2022 ABLAPL/10594/2022	GOPAL CHANDRA BISWAL-MP	
84	2146/2022 ABLAPL/11065/2022	DEEPAK KUMAR PRADHAN @ RAGHU PRADHAN-MP	
85	2147/2022 ABLAPL/9279/2022	BABULA @ BABULI DALEI-MP	
86	2148/2022 ABLAPL/12211/2022	BAIKUNTHA NAIK-MP	
87	2479/2022 CRLMC/2725/2021	LAXMIKANTA LENKA-MP	ASHOK KUMAR PATTANAIK (A)
88	2480/2022 CRLMC/1786/2017	SK.MUNA-MP	M/S.G.N.MISHRA
89	2481/2022	SANTOSH KUMAR SAMANTRAY@TUKUNA-MP	MANAS RANJAN MOHAPATRA

90	CRLMC/3199/2022 2482/2022	SHRIKANT MOHTA-MP	SURESH TRIPATHY,MR.MILLAN KANUNGO(SR. ADV.
91	CRLMC/3407/2019 2483/2022	BAINA@BAIKUNTHA BEHERA-MP	JYOTIRMAYA SAHOO
92	CRLMC/3200/2022 2484/2022	KAILASH CHANDRA SAHU@SAHOO-MP	RAJENDRA KUMAR PRADHAN
93	CRLMC/3201/2022 2485/2022	RANJAN MISHRA@RANJAN KUMAR MISHRA-MP	BHABANI SHANKAR DASPARIDA
94	CRLMC/3204/2022 2486/2022	AAMIR KHAN-MP	DEVASHIS PANDA
95	CRLMC/3206/2022 2487/2022	PARAMESWAR DANDSENA-MP	RAMANI RANJAN MOHANTY
96	CRLMC/3208/2022 2488/2022	LAXMIMANI DAS-MP	PRASANTA KUMAR JENA
97	CRLMC/3209/2022 2489/2022	SANTOSH KUMAR DAGARA-MP	PABITRA KUMAR NAYAK
98	CRLMC/3210/2022 2490/2022	ANUP KUMAR SHARMA-MP	RAMESH AGARWAL
99	CRLMC/3211/2022 2491/2022	NIHAR RANJAN BARIK-MP	PRSANT KUMAR SAHOO
100	CRLMC/3217/2022 2492/2022	TRUPTI RANJAN DAS-MP	GPRASANTA KUMAR SAHOO
101	CRLMC/3218/2022 3403/2022	GURU CHARAN MOHAPATRA-MP	BISWARANJAN PARIDA
102	WA/1153/2022 3404/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
103	WA/1420/2022 3405/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
104	WA/1420/2022 3406/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
105	WA/1421/2022 3407/2022	MEMBER, BOARD OF REVENUE, ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
106	WA/1421/2022 3408/2022	MEMBER, BOARD OF REVENUE, ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
107	WA/1421/2022 3409/2022	MEMBER, BOARD OF REVENUE, ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
108	WA/1423/2022 3410/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
109	WA/1423/2022 3411/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
110	WA/1423/2022 3412/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
111	WA/1425/2022 3413/2022	LAMBODARA BEHERA-MP	S.K.SAMAL
112	WA/1426/2022 3414/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
113	WA/1426/2022 3415/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
114	WA/1426/2022 3416/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
115	WA/1427/2022 3417/2022	GOVT.COLLEGE OF ENGINEERING-MP	SUBIR PALIT
116	WA/1427/2022 3418/2022	GOVT.COLLEGE OF ENGINEERING-MP	SUBIR PALIT
117	14707/2022	BIPIN BIHARI BISHI-MP	
118	WP(C)/21037/2022 14708/2022	DR. TRINATH PAL-MP	BHABANI SANKAR TRIPATHY (1)
119	WP(C)/28572/2022 14709/2022	JAGANNATH BAG-MP	TIRTH KUMAR SAHU
120	WP(C)/28571/2022 14710/2022	JASHOBANTI SAHU-MP	TIRTH KUMAR SAHU
	WP(C)/28574/2022		

121	14711/2022 WP(C)/28573/2022	PARSURAM ROUT-MP	ARUN KUMAR ACHARYA
122	14712/2022 WP(C)/28579/2022	BALARAM PALEI-MP	MITHUN DAS
123	14713/2022 WP(C)/28581/2022	BIBHUTI PATTNAIK-MP	SAMEER KUMAR DAS
124	14714/2022 WP(C)/39523/2021	PARSURAM DAS-MP	
125	14715/2022 WP(C)/28583/2022	RANJIT KUMAR DAS-MP	SAMEER KUMAR DAS
126	14716/2022 WP(C)/28585/2022	MAHENDRA SWAIN-MP	SAMEER KUMAR DAS
127	14717/2022 WP(C)/28587/2022	MANGARAJ SAHU-MP	SAMEER KUMAR DAS
128	14718/2022 WP(C)/28584/2022	BHIKARI CHARAN DAS-MP	RUPESH KUMAR MOHANTY
129	14719/2022 WP(C)/28589/2022	DEBENDRA KUMAR ROUSTRAY-MP	SAMEER KUMAR DAS
130	14720/2022 WP(C)/10804/2022	LOCHAN BAGH-MP	KRISHNA CHANDRA SAHU
131	14721/2022 WP(C)/28592/2022	SUBASH CHANDRA SINHA-MP	SAMEER KUMAR DAS
132	14722/2022 WP(C)/28563/2022	SUBRAT ROUSTRAY-MP	NRUSINGHA NANDA MOHAPATRA
133	14723/2022 WP(C)/20786/2022	ARUN KUMAR DAS-MP	SUJATA JENA
134	14724/2022 WP(C)/24318/2022	SACHIMANI PAIKRAY-MP	SURESH KUMAR CHOUDHURY
135	14725/2022 WP(C)/28602/2022	RANJITA SAHOO-MP	AGASTI KANUNGO
136	14726/2022 WP(C)/28616/2022	MANJUBALA @ MANJU JENA-MP	MANOJ KUMAR MOHANTY (2)
137	14727/2022 WP(C)/16362/2022	APEX COMMITTEE DUMBERBAHAL, IRRIGATION PROJECT, BALANGIRH-MP	
138	14728/2022 WP(C)/20774/2017	TUSHAR RANJAN PANDA-MP	
139	14729/2022 WP(C)/26220/2022	JAGABANDHU PATRA-MP	SAMIR KUMAR MISHRA
140	14730/2022 WP(C)/28640/2022	KAMAL KISHOR SAHU-MP	SUDEEP KUMAR SARANGI
141	14731/2022 WP(C)/28636/2022	GOURIBALA DAS-MP	BIBHUTI BHUSAN MISHHRA (2)
142	14732/2022 WP(C)/28641/2022	MADHABA HATI-MP	SUDEEP KUMAR SARANGI
143	14733/2022 WP(C)/28643/2022	UTTAM KUMAR SAHU-MP	SUDEEP KUMAR SARANGI
144	14734/2022 WP(C)/28645/2022	PABITRA MIRDHA-MP	SUDEEP KUMAR SARANGI
145	14735/2022 WP(C)/28647/2022	CHINMAYA KUMAR PADHI-MP	SUDEEP KUMAR SARANGI
146	14736/2022 WP(C)/28653/2022	KISHOR CHANDRA PRADHAN-MP	KISHORE KUMAR JENA
147	14737/2022 WP(C)/19/2011	TATA SPONGE IRON LIM-MP	
148	14738/2022 WP(C)/28662/2022	MISRILALL DHARAMCHAND PVT. LTD.-MP	RAJJEET ROY
149	14739/2022 WP(C)/28666/2022	BIMBADHAR MALLICK-MP	SWAPNIL ROY
150	14740/2022 WP(C)/28671/2022	BIPIN KUMAR MALLICK-MP	KASHINATH PATTANAIAK
151	14741/2022 WP(C)/28673/2022	RAMESH CHANDRA MEHER-MP	SIDHESWAR MOHANTY
152	14742/2022	NEIGHBOURHOOD MARKET COMPLEX BUSINESSMAN ASSOCIATION, BSR, BHINA	

153	WP(C)/28681/2022 14743/2022	MAA SAMALESWARI EDUCATIONAL AND WELFARE TRUST	SSIDHARTHA RAY
154	WP(C)/28664/2022 14744/2022	NEIGHBOURHOOD MARKET COMPLEX BUSINESSMAN ASSOCIATION	BROJANTON BISWAL
155	WP(C)/28681/2022 14745/2022	SREE METALIKS LTD., KEONJHAR-MP	
156	WP(C)/21430/2022 14746/2022	MANOJ DASH-MP	KANANBALA ROY CHOUDHURY
157	WP(C)/28685/2022 14747/2022	MANAGING COMMITTEE OF GOTHANAHAKANI HIGH SCHOOL	HOSHARANKANTA SATAPATHY
158	WP(C)/26023/2022 14748/2022	PRAJNA RITAMBHARA KAR-MP	SANGRAMJIT PANDA
159	WP(C)/28692/2022 14749/2022	PRAJNA RITAMBHARA KAR-MP	SANGRAMJIT PANDA
160	WP(C)/28692/2022 14750/2022	RAMA CH.BEHERA-MP	MR.PRADEEP KUMAR KHUNTIA
161	WP(C)/5552/2004 14751/2022	RAMA MEHER-MP	TAPAN JYOTI PANI
162	WP(C)/28693/2022 14752/2022	SNEHALATA MALLICK-MP	ASHOK PATTANAIAK
163	WP(C)/28698/2022 14753/2022	M/S. SAKAMBARI RICE INDUSTRY, BARGARH-MP	DAYANANDA MOHAPATRA
164	WP(C)/28700/2022 14754/2022	PRIYANKA PRIYADARSHINI MOHANTY-MP	JAYANTA KUMAR KHANDAYATRAY
165	WP(C)/28701/2022 14755/2022	M/S HINDALCO INDUSTRIES LTD., MUMBAI-MP	KOUSIK ANANDA GURU
166	WP(C)/28704/2022 14756/2022	PUSPALATA PUROHIT-MP	TANMAY MISHRA
167	WP(C)/28707/2022 14757/2022	M/S B.K CRUSHER UNIT, KEONJHAR-MP	TANMAY MISHRA
168	WP(C)/28710/2022 14758/2022	M/S B.K CRUSHER UNIT, KEONJHAR-MP	TANMAY MISHRA
169	WP(C)/28714/2022 14759/2022	M/S B.K CRUSHER UNIT, KEONJHAR-MP	TANMAY MISHRA
170	WP(C)/28715/2022 14760/2022	RABINARAYAN DAS-MP	SAROJ KUMAR DASH
171	WP(C)/28717/2022 14761/2022	M/S B.K CRUSHER UNIT, KEONJHAR-MP	TANMAY MISHRA
172	WP(C)/28718/2022 14762/2022	BIKARTAN BARIK-MP	VIVEKANAND JENA
173	WP(C)/19669/2022 14763/2022	BISIKESHAN PATRA-MP	PRADEEP KUMAR MAHAPATRA
174	WP(C)/28720/2022 14764/2022	JOGESWAR NAYAK-MP	PRADEEP KUMAR MAHAPATRA
175	WP(C)/28723/2022 14765/2022	BINAYAK HOTA-MP	SAMEER KUMAR DAS
176	WP(C)/24825/2022 14766/2022	DHARMENDRA JANI-MP	PRADEEP KUMAR MAHAPATRA
177	WP(C)/28727/2022 14767/2022	RAJESH KUMAR BISOYI-MP	PRADEEP KUMAR MAHAPATRA
178	WP(C)/28729/2022 14768/2022	NARAHARI MAHAPATRA-MP	ASHOK KUMAR PANIGRAHI
179	WP(C)/28730/2022 14769/2022	KISHOR CHANDRA BHOI-MP	ASHOK KUMAR PANIGRAHI
180	WP(C)/28733/2022 14770/2022	INDUREKHA PATRA-MP	PABITRA KUMAR NAYAK
181	WP(C)/28738/2022 14771/2022	BANAJA PANDA-MP	
182	WP(C)/28739/2022 14772/2022	DR.PRAMODINI CHAKRA-MP	GYANARANJAN SETHI
183	WP(C)/28740/2022 14773/2022	BISWA RANJAN PRADHAN-MP	M/S.A.K.MISHRA
	WP(C)/21244/2013		

184	14774/2022 WP(C)/28749/2022	KURTIBASA @ KRUTIBAS GIRI-MP	DEBENDRA KUMAR SAHOO 1
185	14775/2022 WP(C)/28754/2022	ANADI BHANJA-MP	TRILOCHAN PANIGRAHI
186	14776/2022 WP(C)/28756/2022	PRABHAT CHANDRA MISHRA-MP	DIGAMBARA MISHRA
187	14777/2022 WP(C)/28757/2022	M/S. PUREAT AGRO PVT. LTD., DHENKANAL-MP	AMIT PRASAD BOSE
188	14778/2022 WP(C)/28759/2022	PRABINA MOHINI PATTANAIAK-MP	AMITAV TRIPATHY
189	14779/2022 WP(C)/28760/2022	TUSARKANTA SETHY-MP	ACHYUTANANDA PATTANAIAK
190	14780/2022 WP(C)/28765/2022	ANGARPADA PANCHAYAT COLLEGE-MP	SATYABRATA MOHANTY
191	14781/2022 WP(C)/28765/2022	ANGARPADA PANCHAYAT COLLEGE-MP	SATYABRATA MOHANTY
192	14782/2022 WP(C)/28771/2022	MANORANJAN PRADHAN-MP	TUSAR KUMAR MISHRA
193	14783/2022 WP(C)/28771/2022	MANORANJAN PRADHAN-MP	TUSAR KUMAR MISHRA
194	14784/2022 WP(C)/28782/2022	DR. GANESH CHANDRA KUND-MP	JAYDEEP PAL